GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2669

TO BE ANSWERED ON THE 16TH DECEMBER, 2025

CROP DAMAGE DUE TO RECENT FLOODS

2669. SHRI RAMASHANKAR VIDHARTHI RAJBHAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of the fact that due to recent heavy rains, waterlogging and floods, about 90 per cent of the crops have been damaged in various States including Uttar Pradesh, which has seriously affected the income of the farmers;
- (b) whether it is a fact that in the survey conducted by the Agriculture Department in many districts, crops of a large number of farmers have been found to be completely failed, but till now most of the affected farmers have not received insurance claim, compensation or relief amount; and
- (c) whether the Government is considering providing additional assistance on crop loss, immediate relief amount, speedy settlement of crop insurance claims especially to the affected farmers of Deoria, Ballia and Eastern Uttar Pradesh and implementing permanent solutions to prevent such calamities in future?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): As per the National Policy on Disaster Management (NPDM), the State Government is primarily responsible for providing necessary relief measures on ground level in the wake of notified calamities. The State Governments undertake relief measures in the wake of natural calamities from funds available in the form of the State Disaster Response Fund (SDRF) in accordance with the Government of India approved items and norms. Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of 'severe nature' and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures. The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

As per information received from Ministry of Home Affairs (MHA), the details of the crop area affected by hydro-meteorological disasters in States/UTs, during the year 2025-26 is at **Annexure**. The details of the fund allocated and released under SDRF/NDRF to the States are available on Disaster Management, MHA's website i.e. ndmindia.mha.gov.in.

Pradhan Mantri Fasal Bima Yojna (PMFBY) is mainly implemented on 'Area Approach' basis and comprehensive risk coverage for crops of farmers against all non-preventable natural risks from pre-sowing to post-harvest stages of the crops at very minimum premium for the farmers is provided under the scheme. Admissible claims are worked out and paid directly only to the insured farmer's account by the insurance companies through DigiClaim module on National Crop Insurance Portal (NCIP), based on the yield data per unit area furnished to the insurance company by the concerned State Government as per claim calculation formula envisaged in the Operational Guidelines of the scheme upon receipt of Centre and State Government's requisite share in premium subsidy. Farmers need not intimate crop loss in respect of these claims. This scheme is voluntary for States and farmers as well and Govt. of Uttar Pradesh have been implementing the scheme since inception of the scheme i.e from Kharif 2016.

RWBCIS is generally applicable to commercial horticultural crops provides insurance protection/ compensation to the farmers against adverse weather incidence, such as deficit or excess rainfall, high or low temperature (including heat wave, cold wave, frost), humidity etc. which are deemed to adversely impact the crop. Additional insurance coverage for hailstorm and cloud burst for horticultural crops has been provided as add-on/Index plus under RWBCIS.

The crop losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest losses due to cyclone, cyclonic/unseasonal rains & hailstorms are calculated on individual insured farm basis. Farmers required to intimate the loss to the concerned insurance company, State Government, financial institutions/banks, online on National Crop Insurance Portal (NCIP) or PMFBY app etc.

The details of claims paid under PMFBY & RWBCIS, during recent seasons is as under:

PMFBY & RWBCIS: Report as on 31-10-2025						
State	Season	Application Insured	Area Insured	Claims Paid		
		(In No.)		(In Rs. Crore)		
Uttar Pradesh	Kharif 2024	50,81,617	11,25,542.55	287.51		
	Rabi 2024-25	56,94,149	10,91,876.93	136.43		
	Kharif 2025	61,55,264	10,19,489.39	98.23		

Details of claims paid under PMFBY & RWBCIS, in the districts of Deoria and Ballia of the State of Uttar Pradesh in 2024-25 is as under:

PMFBY & RWBCIS: Report as on 31-10-2025				
Districts	Application Insured	Claims Paid		
	(In No.)	(In Rs. Crore)		
Deoria	119509	0.56		
Ballia	80545	0.74		

Details of damages as reported by State/UTs due to hydro-meteorological disasters during the year 2025-26 (as on 27.11.2025)

S. No.	State	Cropped Area affected (in lakh ha.)
1	Andhra Pradesh	1.506
2	Arunachal Pr.	0.072
3	Assam	0.41
4	Bihar	0
5	Chhattisgarh	0.0068
6	Goa	0
7	Gujarat	0
8	Haryana	4.32
9	Himachal Pr.	0.32
10	Jharkhand	0.0017
11	Karnataka	14.81
12	Kerala	0
13	Madhya Pr.	0
14	Maharashtra	75.42
15	Manipur	0.039
16	Meghalaya	0.065
17	Mizoram	0
18	Nagaland	0.0058
19	Odisha	0.29
20	Punjab	1.93
21	Rajasthan	0
22	Sikkim	8.11
23	Tamil Nadu	0.29
24	Telangana	0
25	Tripura	0
26	Uttar Pradesh	2.22
27	Uttarakhand	0.0073
28	West Bengal	0
29	Andaman & Nicobar	0
30	Chandigarh	0
31	Dadar & Nagar Haveli	0
32	Delhi	0
33	J&K	0.78
34	Puducherry	0.001
	Total	116.6046

^{*}As received from Ministry of Home Affairs.
